

(Through E-mail: judicial-ngt@gov.in)

From:-

M/s Kasinath Yadav Ent Bhatta
Bakhauta, Barsari, Bansdeeh-277202,
Ballia U.P
Respondent No-13

To,

The Registrar,
Principal Bench,
Hon'ble National Green Tribunal,

Sub:- Compliance report of M.A.NO.88/2024 In O.A No. 651/2023 dated-20.12.2024.

Respected Sir,

Please find the attached in compliance with the order dated 20.12.2024 passed in the original application number M.A.NO.88/2024 In O.A No. 651/2023 filed in the Honorable National Green Tribunal, New Delhi.

Enclosure:- As above

Total Page No:-13

Dated:- 14.02.2025

Regards

Kasinath Yadav

M/s Kasinath Yadav Ent Bhatta
Bakhauta, Barsari, Bansdeeh-277202,
Ballia U.P
Respondent No-13

सेवा में,

समक्ष अध्यक्ष महोदय, राष्ट्रीय हरित प्राधिकरण नई दिल्ली।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित एम०ए० नं०-88/2024(ओ०ए०नं०-651/2023) कृष्णा नन्द यादव बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 20.12.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित एम०ए० नं०-88/2024 (ओ०ए०नं०-651/2023) कृष्णा नन्द यादव बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 20.12.2024 के सम्बन्ध में अवगत कराना है कि:-

- (1) मेरा ईट भट्ठा काशी नाथ यादव ईट भट्ठा (पूर्व नाम मेसर्स आर०एस० ईट भट्ठा) बड़सरी बॉसडीह बलिया में वर्ष 2021 से स्थापित है।
- (2) मुझे इस बात की जानकारी नहीं थी कि उक्त क्षेत्र सुरहाताल नोटिफिकेशन के अन्तर्गत है।
- (3) मेरा द्वारा भूलवश प्रदूषण नियन्त्रण बोर्ड से आवश्यक अनापत्ति एवं जलवायु सहमति प्राप्त नहीं की गयी थी।
- (4) भट्ठा जब मैं स्थापित कर रहा था उसी समय मेरा दुर्घटना हो गया था। जिसमें मेरे दोनों पैर टूट गये थे और मैं अस्पताल में भर्ती था। दवा के पर्ची की छायाप्रति पत्र के साथ संलग्न है। (पेज नं०-1)
- (5) मेरा द्वारा प्रदूषण नियन्त्रण बोर्ड में जलवायु सहमति प्राप्त करने हेतु दिनांक 19.09.2023 को सहमति शुल्क सहित आवेदन पत्र प्रस्तुत किया। (पेज नं०-07)
- (6) प्रदूषण नियन्त्रण बोर्ड द्वारा मेरा आवेदन पत्र निरस्त कर दिया गया।
- (7) प्रदूषण नियन्त्रण बोर्ड द्वारा मेरे ईट भट्ठे के विरुद्ध दिनांक 25.04.2024 को बन्दी आदेश निर्गत किया गया तथा दिनांक 26.04.2024 को मेरे भट्ठे का संचालन बन्द करा दिया गया।
- (8) मेरे पास कुछ कच्ची ईटे थी जिसको मेरे द्वारा दिनांक 27.01.2025 को भट्ठे में रखकर आग लगायी गयी थी। दिनांक 14.02.2025 को मेरे द्वारा ईट भट्ठा को पूर्ण रूप से बन्द कर दिया गया है।
- (9) मेरे भट्ठे के स्थल के चारों तरफ तथा निर्धारित सीमा के अन्तर्गत कोई बाग, बगीचा, आबादी, स्कूल नहीं है।
- (10) मेरे द्वारा जी०एस०टी० में पंजीयन किया गया है तथा मेरे द्वारा जिला पंचायत का भी शुल्क जमा करा दिया गया है व मेरे द्वारा ईट भट्ठा सत्र 2024-25 में खनन विभाग का विनियमन शुल्क भी जमा करा दिया गया है। रसीद की छायाप्रति पत्र के साथ संलग्न है। (पेज नं०-03 से 06)
- (11) मेरे द्वारा भट्ठे का निर्माण जीग-जैग टेक्नोलॉजी के अनुसार किया गया है।
- (12) अतः श्रीमान् जी से निवेदन है कि हमारी आर्थिक स्थिति के दृष्टिगत रखते हुये मेरा ईट भट्ठा Vide Notification dated 08-03-2019 issued by Ministry Environment forest and Climate Change (hereinafter referred to as " MoEF&CC" New delhi an area to an extent of 1 Km uniform around the boundary of Jai Prakash Narayan (Surha Taal) Bird Sanctuary in District Ballia की सीमा से बाहर करने की कृपा करे।

आख्या सादर प्रेषित है।

This Instrument Presented Before Me Today 14/2/25

..... At AM/PM Of Serial No.

Shri/Smt/Km. काशी नाथ यादव

S/o/D/o/W/o. काशी नाथ यादव

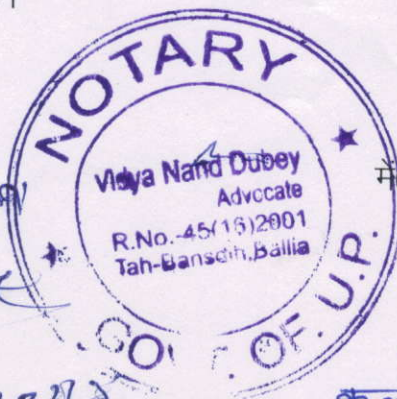
R/o. 24/2/25

Dist. Who Satisfactorily Understands The

Contents Swear And Put His/Her Signature

I.I. Identified By Sg.

Which I Note Verify Attest,



काशी नाथ यादव

(काशी नाथ यादव)

मेरे काशी नाथ यादव ईट भट्ठा बड़सरी तहसील बॉसडीह जनपद बलिया।

14.02.2025

रसपत्र नं०-13.

कुल पन्ने की सं० - 13.

82

भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश

जमा राशि 164568/-

3

Application No.- 315924250121



भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश
DIRECTORATE OF GEOLOGY AND MINING UTTAR PRADESH



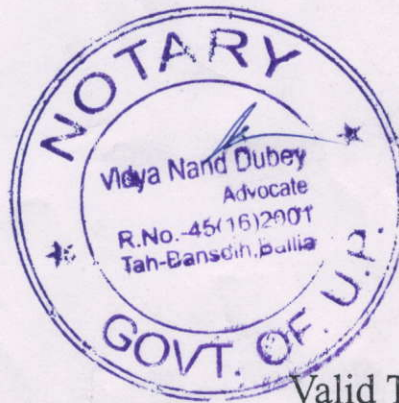
Brick Kiln Certificate

This is to certify that **KASHINATH YADAV** resident of- VILLAGE KHEWSAR MAHESH KA TOLA TEHSIL BANSDIH BALL GSTN - 09AFVPY8944B1ZJ is Proprietor/Partner of Brick kiln **KASHINATH YADAV ENTT BHATTA** Located at District - **Ballia**, Tehsil - **Bansdih**, Village - **Badsari**, Gata - **80** Number of Paya- **12**, Brick Kiln Type- **ZigZag** has submitted amount **₹ 164568** as Total Fee inclusive of Application Fee, Regulating Fee and Palothan Soil fee for Brick kiln session **2024-2025** by challan number **AKD250014840** Dated - **13/01/2025**

To be considered as a Certificate of depositing regulating Fee on Brick Earth and valid for transportation and storage of Brick Earth and Palothan Soil. As per Government of UP notification dated 30.10.2023, the amended rule 3(1) of UPMCCR-2021 is as follows "For the purpose of the rule digging or extraction of ordinary clay, ordinary earth for making bricks and pottery shall not be treated as mining operation. provided that pit created by such digging or extraction shall not be deeper then two meters"

As per the Application by the Owner of Brick kiln, Brick Earth digging will be done from

क्रम संख्या	जनपद	तहसील	ग्राम	भू-स्वामी का नाम	गाटा संख्या:	क्षेत्रफल (हे०):
1	Ballia	Bansdih	Badasari	KASHINATH YADAV	0000	0000



वेदा नन्द दुबे

Issuing Date : 13/01/2025

Valid Till : 30/09/2025

This Certificate has been Digitally issued. It has been Downloaded by the applicant from Departmental portal upmines.upsdc.gov.in. after depositing Regulating Fee. This Certificate does not require any Signature. It's validity can be checked from portal upmines.upsdc.gov.in.

83



सत्यमेव जयते

Government of India
Form GST REG-06
[See Rule 10(1)]

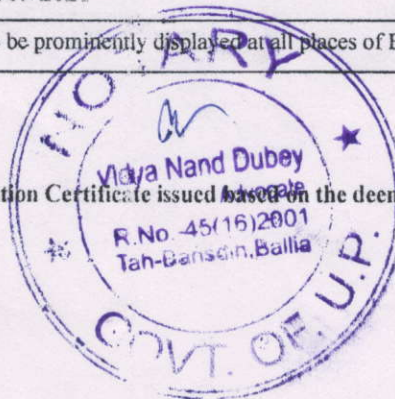
GST विमोचन नं 40/2021
(Amended)

Registration Certificate

Registration Number :09AFVPY8944B1ZJ

1.	Legal Name	KASHI NATH YADAV			
2.	Trade Name, if any	M/S KASHI NATH YADAV ENT BHATTA			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	barasari, mauja barasari, bansdih, bansdih, Ballia, Uttar Pradesh, 277202			
5.	Date of Liability	01/07/2017			
6.	Date of Validity	From	01/07/2017	To	Not Applicable
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature					
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	30/09/2021			
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of application on 30/09/2021.



काशी नामधारी

52 मंडल के रजिस्ट्रार

जिला परिषद्/क्षेत्र समिति धरम संख्या 5

(नियम 41 देखिये)

("डबल साइड करव न पेपर" पर आरिड पीनिल से लिखा जायगा)

जिला परिषद् जिले के नाम सहित क्षेत्र समिति के नाम का रबड स्टाम्प

वही संख्या _____ रसीद संख्या 52899

मांग रजिस्टर संख्या _____ से

जिले संख्या _____ के पूर्ण/आंशिक भूदानन

स्थान _____ के मंडल/क्षेत्र समिति

दिनांक _____ नदराना

लेखाकार _____ का गमाहता (देम करेगटर)

मूल्य = _____ मांग तथा नमूना का प्रसार लिपिक

जिला धरम, वडिमा

फोन: 109040-04 जिला पंचायत-04



काशी नदराना

जिला धरम के रजिस्ट्रार
52899 - 6000/

जिला परिषद् जिले के नाम सहित क्षेत्र समिति के नाम का रबड स्टाम्प

52899 रसीद संख्या



वही संख्या _____ रसीद के अनुसार किस मद्रदे वसूल की गई

रसीद के अनुसार उससे वसूल की गई धनराशि _____

रसीद के अनुसार कर-समाहता का नाम, जिसने _____

धनराशि वसूल की _____

इस कृपन को जमा करने वाले _____

अधिकारी का नाम तथा पदनाम

86

FORM I

CONSOLIDATED CONSENT & AUTHORIZATION

Application for consent for discharge/continuation of discharge under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and for emissions/continuation of emission under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and for grant/renewal of authorisation for generation or collection or storage or transport or reception or recycling or reuse or recovery or pre-processing or co-processing or utilisation or treatment or disposal of hazardous and other waste under Hazardous and other waste (Management and Transboundary Movement) Rules 2016 read with Environment (Protection) Act 1986.

From ,

KASHI NATH YADAV ENT BHATTHA, Barasari,
Bansdih, Ballia, BALLIA,
City:
Block: Bansdih
District: BALLIA

Dated

19/09/2023

To ,

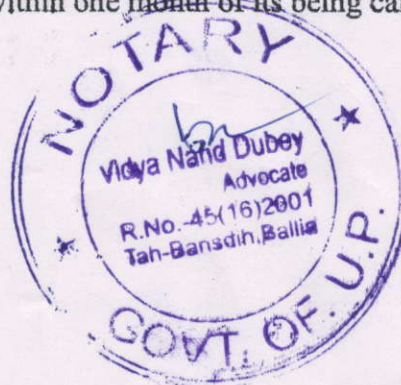
The Member Secretary,
U. P. Pollution Control Board,
Lucknow.

Sir,

I/We apply for Consolidated Consent to Operate and Authorization under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 noted under Environment (Protection) Act 1986 to make discharge/emission/disposal of hazardous and other waste from

KASHI NATH YADAV for a period upto 1 years

2. The annexure, appendices other particulars and plans in triplicate are attached herewith.
3. I/We further declare that the information furnished in the Annexure, appendices and plans is correct to the best of my/our knowledge.
4. I/We hereby submit that in case of change either of the point or the quantity of discharge or its quality, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be made
5. I/We hereby agree to submit to the Board and application for renewal of consent one month in advance of the date of expiry of the consent period
6. I/We undertake to furnish other information within one month of its being called by the Board.



काशीनाथयादव

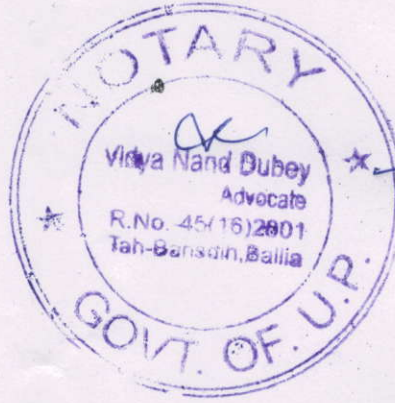


Yours faithfully,

Signature

Name of the applicant: KASHI NATH YADAV

Address of the Applicant: Barasari, Bansdih, Ballia



कशीनाथयादव

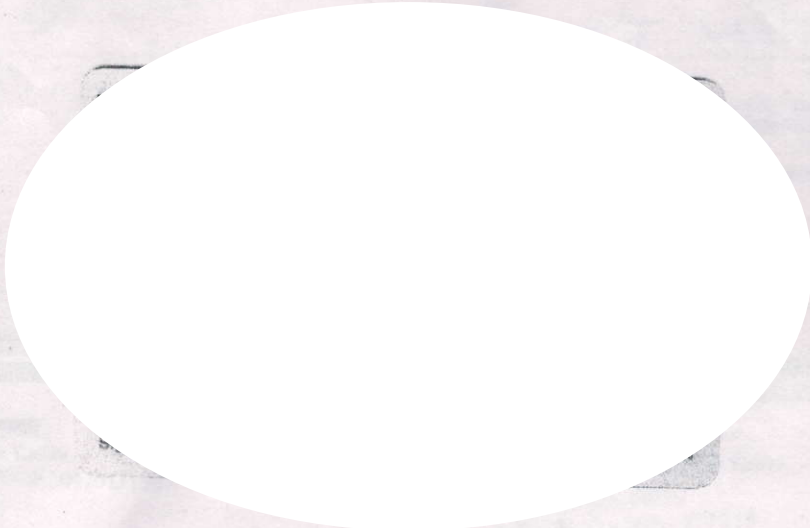
परीचय पत्र
आवेदन #15



काशीनाथ राय



काशीनाथ राय



NOTARY
Vidya Nand Dubey
Advocate
R.No. 45/19/2001
Tehsil...
DIST. OF U.P.

कसीनापयक्ष

(Discharge Summary-Orthopedics)

Patient Name KASHINATH YADAV	Age/Sex 46/M	Bed no. 17	Hospital No. 21/2400																
Date of Admission 08/10/2024	Date of Discharge 22/10/2024	Date of Surgery 09/10/2024 19/10/2024	Attending Surgeon: Dr. Sanjay Yadav MS (PGI, Chandigarh), DNB Ortho. 4 th floor B wing, Trauma Center, BHU Mob: 8887003880																
Diagnosis	Open B/L shaft tibia fracture. DOI - 07/10/2024 MOI - Hit by Pick up																		
Treatment	Debridement of wound & application of ext ^x on R leg. on 09/10/2024. Removal of ext ^x & B/L CRIF + TJN done on 19/10/2024 done in room of an 14000. b Dr. S. Yadav, Dr. Ranjan, Dr. Paul Vena & E.C.																		
Investigations	<table border="0"> <tr> <td>Hb:</td> <td>AST/ALT-</td> <td>S. Creat-</td> <td>HIV:</td> </tr> <tr> <td>TLC: WML</td> <td>T.Bil/D.Bil- WML</td> <td>B. Urea- WML</td> <td>HBsAg:</td> </tr> <tr> <td>DLC:</td> <td>T.Pro/Alb-</td> <td>S. Na/K</td> <td>Anti-HCV:</td> </tr> <tr> <td></td> <td></td> <td></td> <td>COVID-19:</td> </tr> </table>			Hb:	AST/ALT-	S. Creat-	HIV:	TLC: WML	T.Bil/D.Bil- WML	B. Urea- WML	HBsAg:	DLC:	T.Pro/Alb-	S. Na/K	Anti-HCV:				COVID-19:
Hb:	AST/ALT-	S. Creat-	HIV:																
TLC: WML	T.Bil/D.Bil- WML	B. Urea- WML	HBsAg:																
DLC:	T.Pro/Alb-	S. Na/K	Anti-HCV:																
			COVID-19:																
Course in hospital	Uneventful																		
Advice on Discharge:	<ul style="list-style-type: none"> • Bed Rest as advised, Back care • High Protein diet • Physiotherapy as advised • Active limb movements 																		

(Titanium) *

of Lixx Gooey
x 1 ts x PM
x 10 days

THURSDAY
OPD

- Inj. Calamark-T 125 g LV BD x 5 days
- Inj. Kacin 500 mg LV OD x 2 days
- Tab Thioacet MR 1 tab BD x 10 days
- Tab Rabmark DSR 1 tab BD x 10 days
- Cap. ~~Medo~~ 300 mg 4 tab BD x 10 days
- Tab Zymoral DS 1 tab BD x 10 days
- Syp Laxnorm 4 tap HS x 10 days and SOS
- Syp Lyco-OX 2 tap BD before-meal x 10 days
- Tab Camed CM 1 tab OD x 6 wks
- Tab Pregmark 75mg 1 tab HS x 6 wks
- Cap. Onpical D3 1 per week with milk x 6 wks
- Powder Orgofit-DHA 2 tap BD with milk x 6 wks

High protein diet / Diabetic diet
Refer to Endo Deptt

AKB / AGD

Wound care

Reg. disimp

Review in Ortho OPD (Trauma centre) on

THURSDAY ONLY for follow-up/suture removal

apn sum

Dressing advice: Every 2nd to 3rd day/ as advised.

NOTARY
Vidya Nand Dubey
Advocate
R.No. 24(16)2001
Tah-Bansain, Ballia

GOVT. OF. U.P.

shah-tin-21/10/24

91

(Medical)

AYB / CM FUND / PM FUND

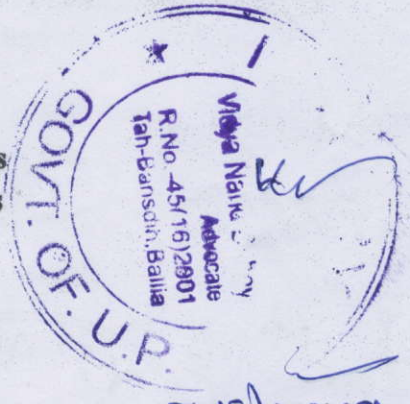
Department of Orthopaedics

IMS, BHU, Varanasi 221005

(Discharge Summary)

12

Ballia

Patient Name	Kashinath Yadav	Age/Sex	53/M	Bed no.	DNB-8p3	Hospital No.	24/2280
Date of Admission	25/7/24	Date of Discharge	27/7/24	Date of Surgery	25/7/24	Attending Surgeon:	Dr. Sanjay Yadav (PGI, Chandigarh), DNB Ortho 4 th floor B wing, Trauma Center, BHU 9560754591
Diagnosis	Hypertrophic non-union Distal Tibia fibula & side with MTN in-situ						
Treatment	CR & fibulectomy & serial Reaming of Tibia ? Exchange Nailing (10x340 mm, Titanium) & EA in ORTHO						
Investigations	Hb: 12.2 AST/ALT- w/n S. Creat- 0.9 HIV: } NR TLC: 9.2 T.Bil/D.Bil- 0.0/0.4 B. Urea- 0.2 HBsAg: } NR DLC: 6/n T.Pro/Alb- 9/2 S. Na/K 12/5 Anti-HCV: } NR						
Course in hospital	Uneventful						
Advice on Discharge:	<ul style="list-style-type: none"> • Bed Rest as advised, Back care • High Protein diet • Physiotherapy as advised • Active limb movements 						
o Knee Rom o A/P/D/Ami o Full wt bearing	Inj. Ceftamark-T 1.125 gm I.V BD x 10 days, Then Tab. Cefrio CV 500mg 1bd x 5days Inj. Kacin 500 mg I.V OD x 2 days Tab Zerodol P 1 tab BD x 10 days Tab Rabmark DSR 1 tab BD x 10 days Tab Zymoral DS 1 tab bd x 10 days Tab Eustolid 600mg 1 tab BD x 10 days Syp Laxnorm 4 tsp HS x 10 days Syp Orgofit-mv 1 tsp BD before meal x 10 days CCM Tab Carvedim 1 tab x 4 wks Tab Eva LC 1 tab OD x 4 wks Sachet D-Blast 1 per week with milk x 4 wks Powder Orgofit DHA 2 tsp BD with milk x 4 wks 7. Sphat 2 H4 no x 2 wks Review in Ortho OPD (Trauma centre) on <u>THURSDAY ONLY</u> for follow-up/suture removal. Dressing advice: Every 2 nd to 3 rd day/ as advised.						
THURSDAY OPD Room no. 6 कमरा नंबर 6 बृहस्पतिवार/ (गुरुवार)	 Dr. Puneet Dr. Amrit Dr. Raja						

D-12-20

BY SPEEDPOST A.D./ EMAIL

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

M.A. NO. 88/2024

In

O.A No. 651/2023

Krishna Nand Yadav Versus State of Uttar Pradesh

To,

1. **State of Uttar Pradesh**
Through its Additional Chief Secretary, Government of Uttar Pradesh
101, 'B' Block, Lok Bhawan, U.P. Secretariat, Lucknow – 226001
Email: csup@nic.inRESPONDENT NO. 1
2. **Uttar Pradesh Pollution Control Board**
Through Member Secretary
Building No. TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow
Uttar Pradesh, 226010.
Email: ms@uppcb.inRESPONDENT NO. 2
3. **District Magistrate**
Near stadium DM Camp office, Civil Lines
Ballia, Uttar Pradesh 277001
Email : dmba@nic.inRESPONDENT NO. 3
4. **Principal Chief Conservator of Forests**
17, Rana Pratap Marg, Lucknow, Uttar Pradesh 226001
Email: pccf-up@nic.inRESPONDENT NO. 4
5. **Ministry of Environment, Forest and Climate Change**
Through Secretary
Indira Paryavaran Bhawan, Jorbagh, New Delhi- 110001
Email: secy-moef@nic.inRESPONDENT NO. 5
6. **M/s SK Ent Udyog**
Barsari, Bansdeeh- 277202, Ballia, U.PRESPONDENT NO. 6
7. **M/s SP and Sons Ent Bhatta**
Barsari, Sahodeeh, Bansdeeh- 277202, Ballia, U.P.RESPONDENT NO. 7
8. **M/s GM Gramoudhyog**
Jajiyapur, Meritand-277202, Ballia, U.P.RESPONDENT NO. 8
9. **M/s Sarvajeet Ent Bhatta**
Barsari, Beruarbari, Sahodeeh,
Bansdeeh-277202, Ballia, U.P.RESPONDENT NO. 9
10. **M/s Vishal Ent Udyog**
Sidhauli, Kaithauli,
Bansdeeh-277202, Ballia, U.P.RESPONDENT NO. 10
11. **M/s US Enterprises**
Barsari, Bansdeeh-277202, Ballia, U.P.RESPONDENT NO. 11
12. **M/s Ghanshyam Singh Ent Bhatta**
Sahodeeh, Bansdeeh-277202, Ballia, U.P.RESPONDENT NO.12
13. **M/s Kashinath Yadav Ent Bhatta**
Bakhauta, Barsari, Bansdeeh-277202, BalliaRESPONDENT NO. 13

NOTICE

Whereas the above titled Application was listed before the Hon'ble Tribunal on 20.12.24 (copy of order, petition and application are enclosed), when the Tribunal inter alia passed the following order (reproduced relevant extracts only)

"10. In these facts and circumstances, we find it appropriate to implead following as respondents:

- (1). **State of Uttar Pradesh**
Through Additional Chief Secretary, Government of Uttar Pradesh
101, 'B' Block, Lok Bhawan, U.P. Secretariat, Lucknow – 226001.